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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 23 (RE-2008) /2004-2009
NEW DELHI, DATED THE 2nd June, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-2009 and Paragraph 1.1 of the Handbook of Procedures (Vol. 1), the Director General of Foreign Trade hereby makes the following amendments in the “Schedule of DEPB Rates” with immediate effect.

1. Product Group: Chemicals Product Code : 62

The Serial numbers 842 and 899 stands restored with immediate effect.

2. Product Group: Miscellaneous Products Product Group: 90

Export of Cement shall be entitled for DEPB benefit under Sl. No. 22D of the Misc. Product Groups with immediate effect.

This issues in the public interest.

(R. S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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